

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Civil Appeal No(s). 8040/2019

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

RAVINDRA NATH TAIGOR & ORS.

Respondent(s)

Date : 22-03-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Krishnanand Pandeya, AOR

For Respondent(s)

Mr. Anjani Kumar Mishra, AOR
Mrs. Hardeep K Mishra, Adv.
Mr. Krishna Kumar Sharma, Adv.
Mr. Praveen Mishra, Adv.
Dr. Arun Kumar Jha, Adv.

Mr. Chatanya Siddharth, Adv.
Mrs. Viraj Singh, Adv.
Mrs. Prakriti Purnima, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Ajay Kumar Singh, AOR
Mr. Divesh Kumar, Adv.
Mr. Saketjee, Adv.
Mr. Aman Kumar, Adv.
Mr. Vishal Kumar Singh, Adv.
Mr. Anubhav Bhandari, Adv.
Mr. Parshuram, Adv.

Mr. Mustaque Ahmad, Adv.
Mr. Inderjeet Singh Maini, Adv.
Mr. Harjeet Singh Maini, Adv.
Mr. Indrajeet Singh, Adv.
Mr. Ramneek Singh, Adv.
Mr. M. M. Kashyap, AOR

Mr. Sumit Teterrwal, AOR
Mr. Raj Kumar Maurya, Adv.

Mr. Ajay Choudhary, AOR

Mr. Nagarkatti Kartik Uday, AOR
Ms. Anindita Deka, Adv.
Ms. Babita Kushwaha, Adv.

M/S. Mukesh Kumar Singh And Co., AOR
Mr. Mukesh Kumar Singh, Adv.
Mr. Chandrakant Sukumar Sarkar, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. Ashutosh Chaturvedi, Adv.

Mr. Purushottam Sharma Tripathi, AOR
Mr. Amit, AOR

Mr. Sanjay Singh, Adv.
Mr. Divyesh Pratap Singh, AOR

Mr. Robin Khokhar, AOR
Mr. Himanshu Shukla, Adv.
Mr. Robin Khokhar, Adv.
Mr. Ram Bhadauria, Adv.
Ms. Ritu Reniwal, Adv.

Mr. R. C. Kaushik, AOR
Dr. Vinod Kumar Tewari, AOR
Mr. Anantha Narayana M.g., AOR

Ms. Archana Mishra, Adv.
Mr. Arun Kumar Tiwari, Adv.
Ms. Shradha Agarwal, Adv.
Mr. Arvind Gupta, AOR
Mr. Piyush Kumar Kamal, Adv.

Mr. Sumit Teterrwal, AOR
Mr. Raj Kumar Maurya, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Two weeks time, is granted as a last chance to the appellants, to take fresh steps and file fresh particulars in respect of respondent Nos.3, 10, 11, 92 and 133, who are unserved and file application for substitution in respect of deceased respondent nos.48, 135 and 228.

Service is complete on other respondents.

Appearing respondents have failed to file counter affidavit within the time stipulated under the rules.

List again on 09.05.2023.

PAVANESH D.
Registrar